

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-778
ANSWERED ON- 08/02/2021

AGENCIES INVOLVED IN CONSTRUCTION OF BHAVNAGAR-TALAJA NH

778. SHRI SHAKTISINH GOHIL

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) the number of agencies which were given the work of Bhavnagar-Talaja National Highway (NH) in the Gujarat State and when were they given the work and the time limit to complete this work;
- (b) the number of times this time limit has been extended and till when it has been extended, the details of the remaining work; and
- (c) the details of the action taken against the agency for not completing work in the actual time limit?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Four laning of Bhavnagar - Talaja Section of NH-8E was awarded to M/s Sadbhav Bhavnagar Highways Pvt. Ltd. Appointed Date was declared on 07.02.2017 with Scheduled Date of Completion as August, 2019.

(b) & (c) The work has been delayed due to various reasons such as land availability, financial crisis of Concessionaire, COVID-19 situation, Cyclone and long monsoon season. Extension of Time upto August, 2021 has been granted for completing the balance work of about 14 km length as per the Settlement Agreement between National Highways Authority of India (NHAI) and Concessionaire.
